

Central Government hospitals in Delhi is buying medicines from this firm.

(b) Does not arise.

(c) Does not arise.

Surgical units in Safdarjang Hospital

474. SHRI BHAGATRAM MANHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is a great rush of patients requiring surgical treatment in Safdarjang Hospital, New Delhi, but they are unable to get admission early because there are only three surgical units; and

(b) if so, whether Government propose to increase the number of surgical units to six, as in Dr. Ram Manohar Lohia Hospital, so that larger number of surgical patients could be attended to?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) The patients who need hospitalization are admitted at the earliest possible time.

(b) The admission are related to number of beds and not to the units. However, there is no proposal to increase the number of surgical units.

Twenty-four hour specialist coverage in emergency departments in Delhi

475. SHRI BHAGATRAM MANHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the scheme of extending 24-hour specialist coverage in emergency departments in the hospitals of Delhi is proving a failure;

(b) whether it is a fact that this type of scheme is not being imple-

mented in any other country of the world;

(c) whether it is a fact that a number of patients are deprived of specialist advice and treatment in the normal hospital hours on account of a number of Specialists being on night duty under this scheme; and

(d) if so, whether Government propose to withdraw this scheme so that more Specialists become available to attend to increasing number of patients every day instead of attending to only a case or two in emergency in a week at present?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) No. It has not proved a failure.

(b) Government is not aware whether such a scheme is being implemented in other countries.

(c) No.

(d) No. Government is alive to the need of improving Specialist service to the patients.

Recognition of degrees/diplomas in medicine from Socialist countries

476. SHRI YOGENDRA SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the Degrees/Diplomas in Medicine from socialist countries, which are recognised by the Government of India as mentioned in Part II of the Third Schedule to the Indian Medical Council Act, 1956;

(b) whether these Degrees/Diplomas were recognised in the year 1980 also; and

(c) whether these Degrees/Diplomas continue to be recognised by the U.P.S.C.?